

- c) Upgrade existing technology in agriculture processing and packaging to international standards.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE (Bolpur): We want a discussion on this.

MR. DEPUTY-SPEAKER: You can give notice. I cannot allow now a discussion. You give notice, I will see.

SHRI SOMNATH CHATTERJEE. It will be allowed, I am sure.

MR. DEPUTY-SPEAKER: If you give notice, I will see.

SHRI SOMNATH CHATTERJEE: Notice has been given.

MR. DEPUTY-SPEAKER: Now we take up next item. Shri Amal Datta.

12.22 hrs

#### ELECTION TO COMMITTEE

*(English)*

#### Public Accounts Committee

SHRI AMAL DATTA (Diamond Harbour): Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Accounts of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1989 vice Shri Kalpnath Rai ceased to be a member of the Committee on his appointment as a Minister of State and do communicate to this House the name of the member so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the

Committee on Public Accounts of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1989 vice Shri Kalpnath Rai ceased to be a member of the Committee on his appointment as a Minister of State and do communicate to this House the name of the member so nominated by Rajya Sabha."

*The motion was adopted*

12.23 hrs

#### COMMITTEE OF PRIVILEGES

*(English)*

#### Extension of Time for Presentation of Report of the Committee

SHRI JAGAN NATH KAUSHAL (Chandigarh): Sir, I beg to move:

"That this House do further extend upto the last day of the first week of the next session the time for the presentation of the Report of the Committee of Privileges in regard to allegation made by Shri K.P. Unnikrishnan, M.P., against the Minister of state in the Ministry of Commerce (Shri Priya Ranjan Das Munsri) on 10th December, 1987, during discussion on 'No Confidence Motion.'"

*(Interruptions)*

PROF. MADHU DANDAVATE (Rajapur): You put it in the next Lok Sabha. *(Interruptions)*

SHRI G.M. BANATWALLA (Ponnani): You drop this Motion altogether. Ask him to withdraw it.

MR. DEPUTY-SPEAKER: It is for you two to decide. I cannot do anything.

*(Interruptions)*